## केन्द्रीय सूचना आयोग **Central Information Commission**

2 तल विंग 'B' / 2nd Floor, 'B' Wing अगस्त क्रान्ति भवन / August Kranti Bhavan भीकाजी कामा प्लेस/ Bhikaji Cama Place Ad ficell - 1 area / New Delhi - 110066

\*\*\*\*

No.2/3/2010/Admn/CIC Vol. 3

Dated: October 10

## OFFICE ORDER

In continuation to this office order of even number dated October 1, 2013 the period of engagement of Dr. M.K. Sharma, retired Additional Secretary, Department of Legal Affairs, New Delhi, as Consultant (Registrar) on contractual basis in CIC is extended for a period of one year beyond 30.09.2014 or till the post is filled up on regular basis or the Commission desires his services, whichever is earlier on the existing terms and conditions.

- Dr. M.K. Sharma will be paid fixed remuneration to last pay drawn less pension plus DA.
- He will look after the responsibilities of Registrar to CIC. He may also be assigned any other work by the Commission.
- This issues with the concurrence of IFD conveyed vide U.O.No.1029985/AS&FA (H) dated the 1<sup>st</sup> October, 2014 and DoPT letter F.No.4/2/2012-IR dated 7th October, 2014.

seef allated pooles

(Shanti Priye Beck) Joint Secretary (Admn)

Copy to:-

1. The Pay & Accounts Officer, CAT, IP Estate, ITO, New Delhi.

Dr. M.K. Sharma, Consultant (Registrar).

- 3. AS&FA (H), DOPT, North Block, New Delhi with reference to their U.O.NO.1029985/AS&FA (H) dated the 1st October, 2014.
- 4. The Under Secretary, Min. of Personnel, PG & Pension, DoPT, North Block. New Delhi with reference to their letter No. 4/2/2012-IR dated 7th October, 2014.
- 5. PPS to CIC/Secretary/AS.
- 6. PPS to ICs for information of ICs.
- 7. JS (A&P/JS (Law)/JS(MoRe).

8 Su. R. Malike NIC for uploadereg on CIC Websile